

HIGH COURT OF DELHI : NEW DELHI

No. 1164/Estt./EI-1/DHC
Date: 27.09.2025

CIRCULAR

A list of Committees of Hon'ble Judges of this Court w.e.f. 26.09.2025, is enclosed herewith for information and necessary action.

Sd/-
(Janardan Tripathi)
Registrar (Establishment-I)

Endst. No. 17723-29/Estt./EI-1/DHC

Date : 27.09.2025

Copy for information and necessary action to :-

1. All Registrars/ Officers on Special Duty/ Coordinator (DIAC).
2. Registrar-cum-Secretary to Hon'ble the Chief Justice.
3. All Joint Registrars/ Joint Registrars (Judicial)/ Deputy Registrars/ Additional Coordinators (DIAC)/ Director (IT).
4. Joint Registrar (Registrar General Secretariat).
5. All Private Secretaries/ Court Masters to Hon'ble Judges/ Librarian/ Admn. Officers (Judl.)/ Branch incharges.
6. P.A. to Registrar (IT) with the request to upload this Circular on the intranet and replace the information presently being displayed in the website of this Court under the links (1) Committees & (2) Sl. No. 8 under the link RTI disclosure.
7. Guard file.


(Sindhu Krishnakumar)
Deputy Registrar (Estt.-I)

24.	Internal Complaints Committee in terms of Section 4 of Sexual Harassment of Women at Workplace (Prevention, Prohibition and Redressal) Act, 2013 read with Guidelines 3(a) & 3(b) of the Sexual Harassment of Women at the Delhi High Court (Prevention, Prohibition and Redressal) Guidelines, 2025.	<u>Presiding Officer:-</u> Hon'ble Ms. Justice Prathiba M. Singh <u>Members: -</u> Hon'ble Mr. Justice Amit Bansal Hon'ble Ms. Justice Neena Bansal Krishna Hon'ble Ms. Justice Tara Vitasta Ganju Hon'ble Ms. Justice Mini Pushkarna Ms. Aparna Bhat, Senior Advocate Ms. Deepti Chhabra, Joint Registrar